(b) if the answer to part (a) above be in the affirmative, what was the object of this inspection and what report has been submitted by the Team?]

सामदायिक विकास तथा सहकार मंत्री के संसदीय सचिव (श्री एस० डी० मिश्र) : (क) जी हां।

(ख) समय समय पर राज्यों में सहकारी समितियों के कार्यों का विशेष अध्ययन करना और उनमें पाई गई बुटियों की ओर संबंधित सरकारों का घ्यान आकर्षित करना, रिजर्व बैंक की सामान्य कार्य प्रणाली है। रिजर्व वैंक आफ इंडिया ने सेवा सहकारिताओं के कार्यों के कुछ सामान्य पहलुओं और इन समितियों के कायों में पाई गई कुछ संगठन संबंधी त्रुटियों के बारे में उत्तर प्रदेश सरकार को स्टडी टीम के प्रतिवेदन के ग्राघार पर लिखा ।

T[THE PARLIAMENTARY SECRE-TARY TO THE MINISTER OF COM-MUNITY DEVELOPMENT AND CO-OPERATION (SHRI S. D. MTSRA): (a) Yes, Sir

(b) It is the normal practice of the Reserve Bank to make special studies from time to time of the functioning of Co-operative Societies in States and to draw the attention of 'he Governments concerned to defects noticed in their working. On the basis of the Report of the Study Team the Reserve Bank of India wrote to the Government of Uttar Pradesh on certain general aspects of the Working of Service Co-operatives and certain organisational defects noticed in the working of these Societies by the Study Team.]

INTRODUCTION OF A MECHANICAL DEVICETO CLOSE AND OPEN THE GATES BETWEEN THE GANGA BRIDGE AND THE CENTRAL STATION, KANPUR

479. SHRIMATI SAVTTRY DEVI NIGAM: Will the Minister of RAILWAYS be pleased to state:

f[] English translation.

to Ouestions

(a) whether it is a fact that the Merchants Chamber of Uttar Pradesh have requested Government to introduce a mechanical device to close and open the gates between the Ganga Bridge and the Central Station, Kanpur: and

(b) if so, what action has been taken by Government in the matter?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) No such request has been received by the Railway.

(b) Does not arise.

I may point out, however, that out of the five level crossings involved, four are already provided with Mechanical Lifting Barriers and it has been decided to provide the fifth level crossing also with similar Barriers.

TRAFFIC RIGHTS TO MISRAIR FOR FLIGHT THROUGH INDIAN AIRPORTS

480. Shrimati SAVTTRY DEVI NIGAM: Will the Minister of TRANS PORT AND COMMUNICATIONS be oleased to state whether it is a fact that Gov ernment have granted traffic rights to MISRAIR (United Arab Airlines) for flight to and through India?

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOEI-UDDIN) : An Air Transport Agreement was concluded between the Government of India and the Government of Egypt in 1952. Under this Agreement, an Egyptian Airline is entitled to operate air services to and through India. No airline has so far been designated to operate air services to India under the Agreement and no operating permit has been given by the Government of India to MISRAIR

AGRICULTURE PLAN FOR EVERY FAMILY

SAVTTRY DEVI 481. SHRIMATI NIGAM: Will the Minister of COM MUNITY DEVELOPMENT AND CO-OPERA TION be pleased to state the number

ot the States in which agriculture plans for every family in the Community Development Blocks regarding food production, construction of kachcha wells, tree plantation and increase of cattle wealth and poultry have been finalized?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): Family-wise production plans are not intended to be prepared. However, the State Governments have been asked to get village production plans prepared for every village in the Blocks having regard to local resources and supplies and assistance available from outside, full utilisation of irrigation facilities and including programmes for development of poultry, cattle wealth and tree plantations. The scheme was recently circulated and it will take some time before it comes into full operation.

DISPOSAL OF REJECTED SAWN TIMBER BY ANDAMAN FOREST DEPARTMENT

482. SHRI NAWAB SINGH CHAUHAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that recently over 160 tons of sawn timber were burnt in boilers, several more hundred tons of sawn timber were drowned in the sea and also many tons were auctioned as rejected timber fuel and that still a few hundred tons of such rotten timber are held in stock by the Forest Department Andaman Islands;

(b) if so, what is the quantity of such sawn timber which has Tveen rejected and what is the reason therefor; and

(c) whether those losses are made good from timber sawn out of fresh logs by showing a very high percentage of wastage in conversion?

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): (a) and (b).

About 167 tons of deteriorated timber were sold to the A. C. Power House, Chatham, and 56 tons were auctioned in 1959-60. The principal reason for the rejection was deterioration in storage due *to* various disintegrating factors like insects, fungus, dryage, etc. Neither any quantity of timber was let loose in the sea, nor is there any stock at present of such timber.

to Questions

(c) No, Sir.

PROVISION OF TELEPHONE LINE CONNEC-TION FOR VILLAGE CHAUTALA IN THE DISTRICT OF HISSAR

483. SHRI BANSI LAL: Will the Minister of TRANSPORT AND COMMU NICATIONS be pleased to state:

(a) whether it is a fact that Government have sanctioned provision of a telephone line connection for village Chautala in the District of Hissar, Punjab;

(b) if so, whether the connection has since been provided, and if not, why not; and

(c) when it is likely to be provided?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN) : (a) No.

(b) and (c). Do not arise.

FAMILY PLANNING

484. SHRI M. S. GURUPADA SWAMY: Will the Minister of HEALTH be pleased to state:

(a) the number of sterilisation camps which have so far been opened in the various parts of the country to accelerate family planning; and

(b) what measures have been taken by Government to supply cheap contraceptives to the people?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) The Government of India have not so far sponsored any scheme of sterilisation camps. Financial assistance on IOO per cent, basis to promote sterilisation